NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP(IB) No.61/ BB/2017	-	Hearing	Rule-6 of IB	Thyssenkrupp Systems Engineering GmbH Vs Avasarala Technologies
				Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
4.	Shaisti	Applicant		

<u>ORDER</u>

Counsel for petitioner is present. Shri BKS Advocate appearing for respondent and inform the Tribunal that he will file vakalath for respondent and further reported the matter may likely to be compromised. For filing vakalath, for filing objections and for reporting settlement if any. List it on 22/09/17

MEMBER(J)

MEMBER(T)